

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 93 of 2012**

**Dated : 24<sup>th</sup> May, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**M/s Harvest Energy Pvt. Ltd.**

**.... Appellant (s)**

**Versus**

**Madhya Pradesh Electricity Regulatory  
Commission & Ors.**

**...Respondent (s)**

**Counsel for the Appellant(s):** Mr. G. Umapathy

**ORDER**

***Admit.*** Issue notice to the Respondents returnable on  
04.07.2012. Dasti service is permitted.

Post the matter on **04.07.2012.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**Ts/vs**